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ITEM NO.12

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA No. 7 & 8 in

Petition(s) for Special Leave to Appeal (Civil) No(s).23530/2004

(From the judgement and order dated 06/07/2004 in SCA No.235/1980 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

RAM DEI & ORS.

Petitioner(s)

VERSUS

RAM PRASAD MAURYA & ANR.

Respondent(s)

(With appln(s) for c/delay in filing substitution appln.,bringing on record  
the LRs. of deceased respondent and office report)

Date: 15/04/2013 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
(In Chambers)

For Petitioner(s)

Mr. Rameshwar Prasad Goyal,Adv. (Not present)

For Respondent(s)

Mr. Pradeep Misra,Adv. (Not present)

UPON hearing counsel the Court made the following  
O R D E R

None appears. List after four weeks.

(NAVEEN KUMAR)  
COURT MASTER

(S.S.R. KRISHNA)  
COURT MASTER